

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.

Original Application No.181 of 2020

Sarangam,  
S/o. Raja,  
No.M11, Vilva Nagar Housing Board,  
Cuddalore – 607 001.  
Email:sudhan6284@gmail.com  
Phone:9043123053.

...Applicant

**Vs**

The District Collector,  
Cuddalore District,  
Cuddalore – 607 001.  
Email:collrcud@nic.in & 11 others

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 3 <sup>RD</sup> AND 4 <sup>TH</sup> RESPONDENTS - TAMIL NADU POLLUTION CONTROL BOARD.	1 - 3
2.	ANNEXURE – ROA REPORT	4 - 5

Filed by  
Thiru. S. Sai Sathya Jith,  
Advocate, Chennai.

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**REPORT FILED ON BEHALF OF THE 3<sup>RD</sup> AND 4<sup>TH</sup> RESPONDENTS**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, son of M. Ramasamy, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board and I am filing this Report on behalf of the 3<sup>rd</sup> & 4<sup>th</sup> Respondents Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the applicant filed this application before the Hon'ble NGT with the following prayer to with the prayer to :

*“directing respondent 1 to 9 to revoke/cancel all licences/permissions granted to respondents 10 to 12 to run fish ponds in S. Nos. 21/6B, 21/7, 21/8 and 25/- in suba Uppalavadi Village, cuddalore Taluk, Cuddalore District, Tamil Nadu”.*

3. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 24.02.2021 and directed inter alia as follows:-

*“the respondents are also directed to file independent statement regarding the allegations made in the application in support of their case along with the documents which they want to rely on for the purpose of sustaining the activity in that area. If no*

*R. Rajamanickam*  
4/10/21  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,

*such statement is filed, then this Tribunal will be compelled to pass an order against them with the available materials on record”.*

4. It is respectfully submitted that, the Hon'ble NGT has passed further order dt.30.07.2021 directed as follows:

*So, the matter is re-opened and posted to 23.08.2021 for the committee to inspect the area and file a further report in compliance with the order dated 24.02.2021”.*

5. It is respectfully submitted that in pursuance to the above said NGT order, that the aquaculture farm/pond was inspected by the officials of the Advanced Environmental Laboratory, TNPCB, Cuddalore along with Assistant Director (Fisheries & Fisherman Welfare) Parangipettai, Joint Director(Agriculture) & Assistant Director (Animal Husbandry) on 26.08.2021, during inspection, the following were observed:

i. The Aquaculture farm/pond was filled with water and fishes were found in the pond.

ii. Agricultural lands surrounded by the aquaculture farm/pond, paddy cultivation was found on the Northern, Southern and the Eastern sides of the farm/pond. Sea water creek was found in the Western side of the farm/pond.

iii. No physical damage to the surrounding agriculture lands was observed.

iv. The water samples from the aquaculture farm/pond and the Bore well about 25 meters from the aquaculture farm/pond of 10<sup>th</sup> respondent Thiru.Sambandam, were collected and sent for analysis.

v. The Report of Analysis (ROA) of the above water samples, shows that the parameters such as pH, BOD, COD, TSS, Total Kjeldhal Nitrogen & Ammonical Nitrogen are of less values and the level of TDS shows the proximity of coast and the nearby sea water creek. The copy of ROA report is submitted herewith as Annexure.

  
4/10/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

There is no contamination of water is inferred from the Report of Analysis (ROA) of the water samples.

6. It is further submitted that as per the decision of the committee the Aquaculture farm/pond was inspected again on 08.09.2021 by the committee with the District Collector, Cuddalore. During the inspection the farm/pond was inspected by the committee, larger sizes of fishes were found to be cultivated in the farm/pond. As per the advice of the District Collector, water samples from the nearby bore well at a distance of about 150m on the southern side of the farm/pond and from a bore well in the agriculture land at a distance of about 100m on the Eastern side of the farm/pond were collected by the Joint Director (Agriculture) for analysis.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
4/10/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.  
**BEFORE ME**

**VERIFICATION**

I, R. Rajamanickam, S/o. M. Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 04<sup>th</sup> day of October, 2021.

  
4/10/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.



**TAMIL NADU POLLUTION CONTROL BOARD**  
**ADVANCED ENVIRONMENTAL LABORATORY, CUDDALORE.**  
**REPORT OF ANALYSIS**

ROA NO: 8/556, 557 dt:3.9.2021.

Name and address of the sender	District Environmental Engineer, Tamilnadu Pollution Control Board, Cuddalore. ✓		Date of Analysis	26.8.2021
Nature and number of samples.	: 2 numbers of Trade Effluent samples ✓	Sample quantity	Sealed and Fastened in 2.5 L polythene container	
Date and time of sample collection	26.8.2021 at 15.10 Hrs ✓	Date and time of sample receipt at the lab	26.8.2021 at 16.40 Hrs ✓	
Point of collection	1	Pond water Thiru. Sambandam's fish pond ✓	Page No	1 of 1
	2	Bore well water Thiru. Sambandam's Agricultural Bore well ✓		

Sl No	DEE Code no		RS - 01/8	RS - 02/8	Tested as per APHA 23rd Edition
	Lab Code no		556 ✓	557 ✓	
	Parameters	Unit			
1.	pH @ 25° C	No.	7.86 ✓	7.29 ✓	APHA 23 <sup>rd</sup> Edn 4500 H <sup>+</sup> B
2.	Total Suspended Solids	mg/L	24 ✓	20 ✓	APHA 23 <sup>rd</sup> Edn 2540D
3	Total Dissolved Solids @ 180°C	mg/L	4102 ✓	4602 ✓	APHA 23 <sup>rd</sup> Edn 2540 C
4	Conductivity	mg/L	6310 ✓	7080 ✓	APHA 22 <sup>nd</sup> Edn 2012 - 2510 B
5	Ammoniacal nitrogen as NH <sub>3</sub> -N	mg/L	12.33 ✓	<MDL ✓	APHA 23 <sup>rd</sup> Edn 2017 - 4500 -NH <sub>3</sub> , B, C
6	BOD (3 days @ 27°C)	mg/L	24.0 ✓	20.0 ✓	IS 3025 (Part 44) - 1993 (RA : 2009)
7	COD	mg/L	104.0 ✓	88.0 ✓	IS 3025 (Part 58) - 2006 (RA 2012)
8	Total Kjeldhal Nitrogen	mg/L	15.45 ✓	<MDL ✓	APHA 23 <sup>rd</sup> Edn 2017 - 4500-N <sub>org</sub> -B
9	Zinc as Zn	mg/L	0.208 ✓	0.228 ✓	APHA 23 <sup>rd</sup> Edn 2017 -3111 B

Note: <MDL indicates Less than minimum detectable limit.  
Statement to the effect that the results relate only to the items tested.

For Assistant Director (Lab) (a/c),  
AEL, TNPCB, Cuddalore.



TAMIL NADU POLLUTION CONTROL BOARD

From	To
D. Sivakumar, M.Sc., Assistant Director (Lab) (a/c), Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board, No. A3, SIPCOT Industrial Complex, Kudikadu, Cuddalore – 607 005. Ph No:04142 239332 Email: aeltnpcbcud@gmail.com	District Environmental Engineer, Tamil Nadu Pollution Control Board, No. A3, SIPCOT Industrial Complex, Kudikadu, Cuddalore – 607 005. ✓

Lr. No:TNPCB/AEL/CUD/ROA/F.641/2021, dated:3.9.2021 ✓

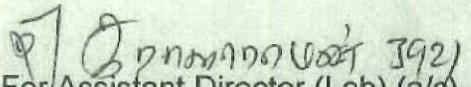
Sir,

Sub: TNPCB–AEL–Cuddalore–Furnishing Report of Analysis of Trade Effluent & Sewage sample–Report submitted–Reg.

Ref: 1. Lr. No DEE/TNPCB/CUD/Sample-1/2021 dt:26.8.2021.  
2. T.O. Acknowledgement No 004350 date:26.8.2021. ✓

Please find enclosed the report of analysis in duplicates for each code number of the sample(s) detailed below for onward transmission to the industries concerned.

Sl. No.	DEE Code number of the sample	Analytical charges	Sampling Charges	Amount to be claimed (Rs)
1	RS – 01/8, RS – 02/8	5240.00	800.00	6040.00 ✓

  
For Assistant Director (Lab) (a/c),  
Advanced Environmental Laboratory,  
TNPC Board, Cuddalore.

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**REPORT FILED ON BEHALF OF THE 3<sup>RD</sup>  
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POLLUTION CONTROL BOARD**

**Advocate for Respondents No.3 & 4  
Thiru. S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date: 04.10.2021.**

**Date of hearing on 05.10.2021**